

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Canara Bank
Vs
Easun Reyrolle Ltd.

MAIN PETITION NUMBER : IBA/1045 & 1169/2019

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1272(CHE)/2024

ORDER

Present: Shri. B. Dhanaraj, Ld. Counsel for the
Petitioner/Applicant/Liquidator.

Ms. V. Velvizhi, Ld. Counsel for the Respondent/ICICI Bank Ltd.

Ld. Counsel for the Respondent accepts notice. She seeks and is granted time to file reply and serve copy on the Counsel for the Applicant.

Registry is also directed to correct the IBA Number which is wrongly mentioned as IBA/1045 & 1169/2019 instead of IBA/624/2019 in the cause list forthwith.

List the application for hearing on **19.07.2024**, date fixed in other applications.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs